

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2023-24.

In Continuation of the Court's Notice dated 04.08.2025, this is for information to all the concerned that the written examination for promotion to the cadre of District Judge (Entry Level), under 10% quota for the year 2023-24 against 16 vacancies shall now be held on **12.10.2025 (Sunday)** in two sittings, 1st sitting from 10:30 A.M. to 1:30 P.M (Law Paper) and the 2nd sitting from 3:00 P.M. to 5:00 P.M. (Judgment Writing) in the premises of the Patna High Court, Patna.

Further that Law Paper shall comprise of 30% objective questions of multiple choice type and 70% descriptive type questions. The objective questions shall be answered on OMR Answer sheets. Further, BNSS, BSA and BNS have also been added in the syllabus already communicated for the aforesaid 14th Limited Departmental Competitive Examination.

Admit cards shall be issued to the following 55 officers as per willingness received from them :-

<u>Sl. No.</u>	<u>Name of the officer, designation and present place of posting</u>
1	Sri Ram Sujan Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Barsoi
2	Sri Jitendra Kumar- I, Presiding Officer, Labour Court, Begusarai
3	Sri Ranjeet Kumar, Secretary, District Legal Services Authority, Jehanabad
4	Ms. Saroj Kirti, then Secretary, District Legal Services Authority, Nawada, now, Civil Judge (Senior Division)-cum-A.C.J.M., Baisi
5	Sri Randhir Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Balia
6	Ms. Sangeeta Rani, Civil Judge (Senior Division)- cum-A.C.J.M., Benipur
7	Sri Shakti Dhar Bharti, then Presiding Officer, Labour Court, Dalmia Nagar, now, Presiding Officer, Labour Court, Purnea

8	Sri Shukul Ram, then Secretary, District Legal Services Authority, Aurangabad, now, Civil Judge (Senior Division)-cum-A.C.J.M., Narkatiyaganj
9	Sri Deepak Kumar- III, Civil Judge (Senior Division)-cum-A.C.J.M., Naugachia
10	Sri Om Shankar, Secretary, District Legal Services Authority, Kishanganj
11	Sri Ajay Kumar- II, Civil Judge (Senior Division)- cum-A.C.J.M., Gopalganj
12	Sri Shyamal Kumar, then Presiding Officer, Labour Court, Purnea, now, Presiding Officer, Labour Court, Dalmia Nagar
13	Sri Sunil Kumar Tripathi, Presiding Officer, Labour Court, Chapra
14	Dr. Md. Firoz Akram, then Presiding Officer, Labour Court, Bhagalpur, now, Presiding Officer, Labour Court, Motihari
15	Sri Shailendra Kumar Rai, Registrar, Real Estate Appellate Tribunal, Bihar, Patna
16	Sri Dharendra Kumar Pandey, then Civil Judge (Senior Division)-cum-A.C.J.M., Nawada, now, Secretary, District Legal Services Authority, Nawadah
17	Sri Rohit Kumar- I, Civil Judge (Senior Division), Mahnar
18	Sri Rohit Srivastava, Secretary, District Legal Services Authority, Araria
19	Ms. Ritu Kumari, Secretary, District Legal Services Authority, Vaishali
20	Sri Himanshu Pandey, then Civil Judge (Senior Division)-cum-A.C.J.M., Madhepura, now, Civil Judge (Senior Division)-I-cum-A.C.J.M.-I-Cum-Judge of Small Causes Court, Jhanjharpur
21	Sri Ravi Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Paliganj
22	Ms. Meena Kumari, then Presiding Officer, Labour Court, Motihari, now, Presiding Officer, Labour Court, Bhagalpur
23	Sri Rakesh Kumar- IV, Presiding Officer, Labour Court, Muzaffarpur
24	Sri Brajesh Kumar, then Civil Judge (Senior Division)-cum-A.C.J.M., Chapra, now, Secretary, District Legal Services Authority, Chapra
25	Ms. Ragini Kumari, then Civil Judge (Senior Division)-cum-A.C.J.M., Birpur, now, Civil Judge (Senior Division)-cum-A.C.J.M., Vaishali.
26	Sri Uma Shankar Narayan, then Civil Judge (Senior Division)-cum-A.C.J.M., Chapra, now , Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur.
27	Sri Arvind Kumar, then Civil Judge (Senior Division)-cum-A.C.J.M., Hilsa, now, Civil Judge (Senior Division)-cum-A.C.J.M., Nawada
28	Ms. Savita Rani, Presiding Officer, Labour Court, Munger
29	Sri Sushil Prasad, then Civil Judge (Senior Division)-cum-A.C.J.M., Teghra, now, Secretary, District Legal Services Authority, Sheikhpura

30	Sri Deepak Kumar- IV, then Civil Judge (Senior Division)-cum-A.C.J.M., Chapra, now, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
31	Sri Arvind Kumar Das, Secretary, District Legal Services Authority, Gaya
32	Sri Shambhu Das, Civil Judge (Senior Division)-cum-A.C.J.M., Uda-Kishunganj
33	Sri Ranjay Kumar, then Civil Judge (Senior Division)-cum-A.C.J.M., Sherghati, now, Civil Judge (Senior Division)-cum-A.C.J.M., Purnea
34	Sri Manas Kumar, Presiding Officer, Labour Court, Patna
35	Sri Sunil Kumar, then Civil Judge (Senior Division)-cum-A.C.J.M., Gopalganj, now, Secretary, District Legal Services Authority, Purnea
36	Sri Manoj Kumar- VII, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
37	Sri Jigar Shah, then Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Chapra, now, Civil Judge (Senior Division)-cum-C.J.M., Samastipur
38	Sri Devesh Kumar, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Buxar
39	Sri Mahesh Shukla, Civil Judge (Senior Division)-cum-C.J.M., Sheohar
40	Sri Kuldeep, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Biharsharif
41	Sri Manish Kumar Upadhyay, Civil Judge (Senior Division)-cum-C.J.M., Patna
42	Sri Aditya Kumar Singh, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Khagaria
43	Sri Rahul Kishore, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Nawada
44	Ms. Madhvi Singh, then Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Aurangabad, now, Civil Judge (Senior Division)-cum-C.J.M., Katihar
45	Sri Sanjeev Kumar Pandey, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Siwan
46	Sri Kaushlendra Kumar Shukla, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Jehanabad
47	Sri Arvind Kumar Singh, then Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Patna, now, Civil Judge (Senior Division)-cum-A.C.J.M., Siwan
48	Ms. Aditi Gupta, then Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Bhojpur, now , Civil Judge (Senior Division)-cum-C.J.M., Munger
49	Sri Prakash Kumar Roy, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Bhagalpur
50	Sri Amrendra Prasad, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Araria
51	Sri Dilip Kumar Rai, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Jamui
52	Sri Rajeev Kumar, Under Secretary-cum-Deputy Legal Remembrancer, Law Department, Patna

53	Sri Ram Chandra Prasad, then Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Katihar, now , Civil Judge (Senior Division)-cum-C.J.M., Supaul
54	Sri Virendra Prasad, then Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Vaishali, now, Civil Judge (Senior Division)-cum-C.J.M., Ara
55	Sri Nand Kishore, then Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Chapra , now , Civil Judge (Senior Division)-cum-A.C.J.M., Arwal

The officers named above shall download their Admit Cards for the said examination from the website of the Patna High Court on or after 08.10.2025.

They are directed to report at the Examination Centre one hour before the commencement of the said examination.

The officers concerned are requested to keep visiting the website of the Court regularly for further updates.

Patna High Court, Patna.

Date : 19.09.2025

By order,


Registrar General